

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5369
ANSWERED ON:28.04.2010
DUMPING OF COAL AT MORMUGAO PORT TRUST
Mahato Shri Narahari

Will the Minister of COAL be pleased to state:

- (a) whether the huge dump of coal near the berthing jetties at Mormugao Port Trust has been causing large scale dust pollution in Goa;
- (b) if so, the details thereof and the reasons therefor;
- (c) the quantity of imported coal dumped in Goa as on 31 March, 2010;
- (d) the reasons for the delay in clearance of unloading sites by the importers;and
- (e) the details of the measures being taken in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a): No, Sir.
- (b): Does not arise in view of reply to part (a) above.
- (c): The quantity of imported coal stacked in Goa as on 31 March, 2010 was about 1.74 lakh tonnes.
- (d): 85% of imported coal/coke is evacuated by road and balance 15% by rail, in the absence of the by- pass road the movement of trucks is through the city and the restrictions imposed by the Road Transport Organization on the movement of trucks through city during the day time is affecting the timely evacuation of cargo. During night time, movement of coal trucks is being objected to by the local residents. Further, financial constraints of the importers are also adding to delay in evacuation of coal stacks from the port.
- (e): The coal stacks are being covered with Tarpaulins and continuous water spraying is being done to contain the dust generation. The Goa State Pollution Control Board as well as Mormugao Port Users Association have set up stations to monitor ambient air quality and the readings are within the permissible limits. The Port Trust is also pursuing with National Highway Authority of India and State Government to complete the by-pass road expeditiously to restrict the movement of trucks through the city. To avoid the overstay of cargo at the port, steep demurrage charges have been introduced since June 2009. New berthing guidelines for coal vessels have also been issued to ensure timely evacuation of coal from vessels.